GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1537 ANSWERED ON:04.03.2011 IT RAIDS IN PRE DIWALI PERIOD Premajibhai Dr. Solanki Kiritbhai

Will the Minister of FINANCE be pleased to state:

(a) The commissionerate-wise amount of Income Tax collected in different states of India, including Gujarat during each of the last three years;

(b) whether Income Tax raids are conducted during the pre-diwali period from August to October, 2010, and

(c) if so, the reasons therefore and details thereof for that period commissionerate-wise, in the states particularly Gujarat?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI.S.S. PALANIMANICKAM)

(a) The Department does not maintain centralized data of commissionerate wise amount of income tax collection in different states of India. However, total collection made during last 3 year are as below:-

F.Y. Net direct Tax Collected (Rs.ln crores)

2007-08 3,12,213

2008-09 3,33,828

2009-10 3,77,984

Figures for the F.Y. 2009-10 are provisional.

(b)&(c) Search and Seizure actions(Income tax raids), as per the Income Tax Act, 1961 are not confined to specific period but a continuous and ongoing process based on credible information in the possession of the Income Tax Department. These operations are carried out as per the provisions of Income Tax Act, 1961 and procedures laid down by CBDT from time to time. State - wise or commissionerate -wise data in respect of search and seizure is not maintained as most businesses/groups have activities cutting across sectors, states and commissionerates.